

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Misc. Application (ORS) No. 11047 of 2019

(On behalf of Applicant)

in

Excise Appeal No. 958 of 2012

(Arising out of OIA-SSP/74/SURAT-II/ANK-I/2011 passed by Commissioner of Central Excise-SURAT-II)

M/s. Shree Sulphurics Pvt Ltd

Plot No. 2805/B, Gidc,
Ankleshwar, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-ii

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10201 /2020

DATE OF HEARING: 16.01.2020
DATE OF DECISION: 16.01.2020

RAMESH NAIR

The Learned counsel for the appellant submits that the appellant wish to withdraw this appeal as they have opted for "Sabka Vishwas" Scheme, 2019. Accordingly, the appeal is dismissed as withdrawn. ORS application also stands disposed of.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Kamakshi